

(c) the hire charges of the godowns of the Primary Co-operative Societies outstanding against Punjab Markfed and the reasons for non-payment;

(d) the time by which these out standing dues will be cleared; and

(e) the new projects initiated for construction of godowns for farmers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (e). The required information is being collected and will be laid on the Table of the House.

[*Translation*]

Complaint Against Police Officers

1405. SHRI S. ATINDER PAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received by State Government of Punjab on the charges of extortion of money and corruption against police officers during the period from 1 January, 1987 to 31 December, 1989 district-wise and year-wise; and

(b) the total number of cases out of them in which action has been taken and the year-wise details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Data relating to complaints received by the State Government against Police officials are not compiled by the central organisation. The complaints against police and other related matter are primarily within the purview of the State Government who are responsible for maintenance of law and order under the

provisions of Constitution as per Entries No. 1 (Public Order) and 2 (Police) in List-II-State List of the Seventh Schedule to the Constitution. Specific complaints against the police are looked into by the Courts and the State Governments appropriately.

Employment Guarantee Scheme

1406. SHRI DILEEP SINGH BHURIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to start Employment Guarantee Scheme from this year;

(b) if so, the names of the States where this Employment Guarantee Scheme is being started; and

(c) the details in regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). Introduction of the National Rural Employment Guarantee Programme (NREGP) in the selected areas of the country as announced by the Finance Minister in his budget speech for the year 1990-91 is under consideration of the Government. The details are being worked out.

[*English*]

Pesticide Poisoning

1407. SHRI BHABANI SHANKAR HOTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to fix responsibility of the manufacturers, retailers and Government against for selling the aluminium phosphide, which causes pesticide poisoning and death;